

O.A. No. 310 of 1996

New Delhi, this 4th day of January, 2000

HON'BLE SMT. LAKSHMI SWAMINATHAN, MEMBER(J)
HON'BLE SMT. SHANTA SHASTRY, MEMBER(A)

1. Ramesh Chand Gera
S/o Late Shri Sunder Dass
R/o A-76 Derawal Nagar
Delhi-35
2. V.P. Vats
S/o Shri Devi Singh
R/o B-645 DDA Flats, Timarpur
Delhi-54.
3. Ram Phal Dabas
S/o Shri Sudhan Singh
R/o Vill & P.O. Barwala
Delhi-39.
4. S.K. Verma
S/o Shri Amar Singh
R/o C-750 DDA Flats, Timarpur
Delhi-54.

(By Advocate: None present)

versus

1. Director of Education
Delhi Administration
Old Secretariat
Delhi.
2. Union of India
(Through its Secretary to the
Government of India)
Ministry of Human Resources Development
Deptt. of Youth Affairs and Sports
Shastri Bhawan
3. Controller of Accounts
Principal Pay & Accounts Office
Govt. of NCT of Delhi
Mori Gate
Delhi.

(By Advocate: None present)

ORDER (ORAL)

Hon'ble Smt. Lakshmi Swaminathan, M(J)

This case has been listed as item 7 on the regular list today and applicant(s) or their

8

counsel should have been present.

2. In the above circumstances, it appears that none of the four applicants are interested in pursuing this case further. Accordingly the case is dismissed for default and non-prosecution.

Shanta

(Mrs. Shanta Shastry)
Member (A)

Lakshmi Swaminathan

(Mrs. Lakshmi Swaminathan)
Member (J)

dlbc